SHRI N C. KASLIWAL: Sir, in reply the hon. Minister said that there was no relation between these troops and the international police force. May I know. Sir, whether those members of the U.N. who have offered to place part of their armed forces at the disposal of the Secretary-General have made it a condition that they should form part of the international police force?

SHRIMATI LAKSHMI N MENON: No. Sir.

SHRI N. C. KASLIWAL: India has been offering some forces and placing them at the disposal of the Secretary-General for peace-keeping operations. May I know, Sir. whether the Secretary-General has written to the Government of India that they may also have some standing force of a small number for such operations?

SHRIMATI LAKSHMI N. MENON: Sir, we have always expressed our view that any kind of stand-by arrangement by which a certain unit of our defence forces can be set apart for U.N. can arise only when there is total disarmament.

SHRI C. D. PANDE: In view of the fact that the United Nations could not finance the expeditionary forces that were sent to the Congo, and there is huge deficit to the extent of about 100 million dollars, may I know, Sir, whether it is feasible to send further forces and get involved in the payments?

SHRI JAWAHARLAL NEHRU: is not quite true to say that the United Nations could not find the finance; United Nations can only finance it by contribution from member States, and they have been getting this contribution. There have been occasional deficits, which are made good later. So the question whether we shall get involved in such payments does not arise. We have not been involved in any payments except those we have taken ourselves.

SHRI C. D. PANDE: Certain nations took objection to sending forces the Congo and they have consistently refused to pay their contribution for the Congo expedition, and they do not admit any liability for that expenditure.

You are giving Mr. CHAIRMAN: this information.

SHRI C. D. PANDE: I am asking whether it is a fact or not.

SHRIMATI LAKSHMI N. MENON: It is a fact.

SHRI JAWAHARLAL NEHRU: I believe so, Sir; yes, it is.

MEETING BETWEEN NAGA HOSTILE LEADER MEONG AO AND PHIZO

*394. SHRI CHANDRA SHEKHAR Will the Prime Minister be pleased to state:

- (a) whether Government have any information to the effect that Naga hostile leader Meong Ao had conferred with Phizo to report to him the outcome of his mission in Peking; and
- (b) whether Government have any knowledge that Phizo informed this hostile leader that he had procured large quantities of arms and ammunitions for Naga hostiles and the same have already been flown to East Pakistan for delivery?

THE MINISTER OF STATE IN THE-MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) and (b) Government have no information regarding the meeting of Meong Ao with Phizo to report the results of his mission to Peking or the despatch by Phizo of arms and ammunition to East Pakistan. Enquiries so far made do not confirm these reports.

SHRI CHANDRA SHEKHAR: May I know, Sir, whether the Government have information that this Naga leader, Meong Ao, went to London

and had a conference with Phizo and also made enquiry from the Indian Mission in London because this news was flashed in the press here? May I know, Sir, whether information was supplied by the Indian Mission?

SHRIMATI LAKSHMI N. MENON: It is as a result of our search for information that I have given this information that we could not confirm this report.

Shri CHANDRA SHEKHAR: May I know, Sir, whether the Government of India have any information about the whereabouts of this Naga leader Meong Ao? And is it in the information of the Government that this Naga leader went to Peking?

SHRIMATI LAKSHMI N. MENON: I have nothing more to add to the answer already given.

Shai R. S. KHANDEKAR: May I know, Sir, if the Government have seen reports that Phizo had offered certain terms and if those terms are favourable he is prepared to maintain peace in Nagaland? If it is so, what is the reaction of the Government?

Shrimati LAKSHMI N. MENON: He has not offered any terms. If he wants to negotiate he should negotiate with the Government of Nagaland. They said that he should give instructions to his followers not to use violence or force. But he is not prepared to do that. Therefore, the question does not arise.

SHRI P. L. KUREEL URF TALIB: May I know, Sir, from the hon. Minister whether Mr. Phizo has expressed desire to meet the Prime Minister of India?

SHRI JAWAHARLAL NEHRU: Not recently, Sir. I believe some time back, may be—I forget—a year or so back in a roundabout way he said he would be prepared to come here if he was given safe conduct.

Shri Faridul Haq ansari: May I know, Sir, whether the hon. Minister has seen in the Delhi press news that on the basis of this information 200 strong Nagas are trying to cross over to East Pakistan to bring back those arms?

SHRIMATI LAKSHMI N. MENON: We have seen the report.

SHRI A. B. VAJPAYEE: Sir, Phizo has renounced Indian citizenship. He is a rebel. He is wanted for murder. How does the question of conducting any negotiation with such a person arise? The hon. Minister stated that if Phizo was prepared to negotiate with the Government of Nagaland, he was welcome to do that.

SHRIMATI LAKSHMI N. MENON: It is for the Government of Nagaland and Mr. Phizo . . .

SHRI A. B. VAJPAYEE: How can the Government of Nagaland enter into negotiations with a rebel?

Shri JAWAHARLAL NEHRU: The Government of Nagaland, if it so chooses; we will give it every opportunity. It is for the Government of Nagaland of decide. We have told Mr. Phizo that if he wants to have any kind of talks, he can have the talks with the Government of Nagaland which is in possession of it.

SHRI A. B. VAJPAYEE: I can understand having talks but how can negotiations be held with a rebel? I strongly object to the word "negotiation". Sir, the Government or the State never negotiate with its own citizens.

Shri JAWAHARLAL NEHRU: If I do not forget, I think what was said by my colleague, the Minister of State, was that he had offered to negotiate, not that we had offered or we had accepted it. I do not think she used the word "negotiate". I do not know how it came into the picture. She said that he wanted to talk. That is rather

a question of words used. And he was told that this can only be done with the Nagaland authorities. He can talk if he wishes to.

GLIDER MANUFACTURE

*395. SHRI SITARAM JAIPURIA: Will the Minister of Defence be pleased to state:

- (a) what is the number of gliders so far manufactured by the Aircraft Manufacturing Depot, Kanpur;
- (b) what is the percentage of indigenous content used; and
- (c) how the cost compares with similar gliders manufactured abroad?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHU RAMAIAH):
(a) 29, Sir.

(b) 90 per cent.

(c) No gliders have been imported in the recent years but in 1956 the landed price of a similar glider imported from U.K was Rs. 17,230. As against this, the cost of a glider manufactured at A.M.D. is Rs. 16,500. I might add that the U.K. prices have since, I understand, gone up by 40 per cent.

Shri SITARAM JAIPURIA: May I know, Sir, the capacity of this Depot and what are our immediate requirements for this sort of gliders?

SHRI K. RAGHU RAMAIAH: There is an order for about 300 gliders from the N.C.C. These will be manufactured over a period. At the present moment the capacity is four gliders a month, and by working multiple shifts it would be possible to increase it to a greater number.

SHRI SITARAM JAIPURIA: My question was: What is the capacity? How many have been manufactured so far?

SHRI K. RAGHU RAMAIAH: I have already answered. If he wants to know about this particular year, I have not got the figures immediately.

SHRI A. M. TARIQ: If pine wood which is being used in the manufacture of gliders is available in India, especially Kashmir, may I know, Sir, from the hon. Defence Minister what is the reason for importing pine wood from foreign countries, and whether the Kashmir pine has been tested and found suitable for the manufacture of gliders? If it is so, why do we not use it?

Shri K. RAGHU RAMAIAH: I am not quite sure, Sir, that we are importing any wood for this purpose. Something like 90 per cent, of this production is indigenous. Maybe there might be some difficulty about basic steel, aluminium alloy.

MR. CHAIRMAN: Yes, Mr. Jaipuria, you must have your fourth supplementary.

Shri Sitaram Jaipuria: According to the hon. Minister there was an order for 300 gliders. As against that only 29 have been manufactured. May I know, Sir, what other steps are being taken to increase the manufacture or is it being considered to import them?

SHRI K. RAGHU RAMAIAH: There is no question of import first of all. This is done in a phased programme. When the order is placed the capacity of the A.M.D. is taken into account.

RECRUITMENT TO I.A.F.

*396. SHRI ARJUN ARORA: Will the Minister of Defence be pleased to state whether Government propose to relax the age limit for recruitment